

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.08.2025

ORDER NO. 152 of 2025

Hon'ble President is pleased to partially modify the roster order no. 108 of 2025 for CESTAT, Hyderabad from 25.08.2025 to 29.08.2025 as follows:-

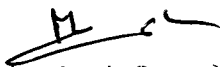
PERIOD	CORAM	WORKS ASSIGNED
From 25.08.2025 to 29.08.2025	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters.
	Mr. Angad Prasad, Hon'ble Member (Judicial)	Single Member cases.

Note:

1. If Mr. R. Muralidhar, Hon'ble Member (Judicial) is on leave Mr. Angad Prasad, Hon'ble Member (Judicial) will sit in the Division Bench.

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Kolkata/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad/O/o Commissioner, Hyderabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.08.2025

ORDER NO. 153 of 2025

Hon'ble President is pleased to partially modify the roster order no. 103 of 2025 for CESTAT, Mumbai from **01.09.2025** to **05.09.2025** as follows:-

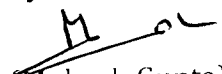
PERIOD	CORAM	WORKS ASSIGNED
From 01.09.2025 to 05.09.2025	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Chamber work
	Dr. S. K. Pati, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Customs and Service Tax Division bench matters

Note:

1. If Dr. S. K. Pati, Hon'ble Member (Judicial) is on leave/tour Mr. S. K. Mohanty, Hon'ble Member (Judicial) will sit in the Division Bench.

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.08.2025

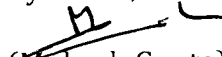
ORDER NO. 154 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for CESTAT, New Delhi on **20.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 20.08.2025	Hon'ble Mr. Justice Dilip Gupta, President	Chamber Work
On 20.08.2025 and on subsequent dates, if adjourned	Mr. R. Muralidhar, Hon'ble Member (Judicial) Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Larger Bench matters: E/50090/2024 M/s. Kei Industries vs. Commissioner of CGST & CX, Alwar

Note:

1. Division Bench will sit after the hearing of the Larger Bench matters.
2. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar